Name of the Corporate Debtor: GREENOCARE ENGINEERING PRIVATE LIMITED; Date of Commencement of CIRP: 24-03-2025; List of Creditors as on: 21-04-2025; Name of IP: ; Process Number: 1; Last 5 digitof registration number: (Please click here for previous Lists of Creditors) (Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016 SI. No. Summary of Claims Received **Summary of Claims Admitted** Amount of Amount of Claim Amount of Claims **Details in Annexure** Category of Creditor **Contingent Claims** Not Admitted under Verification (Only PDF) No. of Claims % Share in Total Amount No. of Claims Amount Amount of Claims Admitted 0 0 0 0 0 0 0 1 Secured financial 0.00 NA creditors belonging to any class of creditors 2 Unsecured financial 0 0 0 0 0 0 0 NA 0.00 creditors belonging to any class of creditors 3 Secured financial 1 348580182 1 347871841 96.80 0 192570 515771 Annexure 3 creditors (other than financial creditors belonging to any class of creditors) 4 5 28984023 7155749 Unsecured financial 46784258 1 10644486 2.96 0 Annexure 4 creditors (other than financial creditors belonging to any class of creditors) 5 0 0 0 Operational creditors 0 0 0.00 0 0 NA (Workmen) 6 Operational creditors 0 0 0 0 0.00 0 0 0 NA (Employees) 7 Operational creditors 0 0 0 0 0.00 0 0 0 NA (Government Dues) 8 3 Operational creditors 1029127 3 845491 0.24 0 183636 0 Annexure 8 (other than Workmen and Employees and Government Dues) 9 Other creditors, if 0 0 0 0 0 NA 0.00 0 0 any, (other than financial creditors and operational creditors) Total 9 396393567 5 359361818 100.00 0 29360229 7671520